

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.105/241-242/NCLT/AHM/2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2021**

Name of the Company: Jiwanlalgopalji Makadia (Patel) & Ors.
V/s.
Patel Oils & Chemicals Pvt Ltd & Ors.

Section: 252(3) of the Companies Act, 2013.

ORDER

Learned PCS Mr. Kunjal Dalal appeared for the Petitioner.

Learned Counsel Mr. Jainish Shah appeared for the Respondent.

The matter stands adjourned to 23.03.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 15th day of February, 2021.


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**